

LOK SABHA
UNSTARRED QUESTION No.2995
TO BE ANSWERED ON 17.12.2015

EXCESS PAYMENT BY NTC

2995. SHRI PANKAJ CHAUDHARY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether National Textile Corporation (NTC) has made a payment of two crore rupees to Ganesh Sugar Mill in two instalments against outstanding loan of Rs. 73 lakh;
- (b) if so, the reasons behind the payment in excess of principal amount by violating provisions of one-time settlement in said case;
- (c) whether the Government proposes to conduct an inquiry in the said case; and
- (d) if so, the time by which permission is likely to be given in this regard?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): From records it appears that in compliance of the order of Hon'ble High Court of Allahabad dated 03.10.2013, National Textile Corporation has paid Rs.1.00 crore to Industrial Finance Corporation of India against total Principal amount of Rs.73 lakhs.
- (c) & (d): Does not arise.
